

F.No. 01(03)/Roster/CESTAT/2021  
**Customs, Excise and Service Tax Appellate Tribunal**  
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 11.08.2021

**ORDER NO. 102 of 2021 (REVISED)**

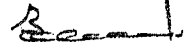
Hon'ble President is pleased to partially modify the roster order no. 85 of 2021 for **CESTAT, Chennai** on **27.08.2021** as follows:

PERIOD	CORAM	WORKS ASSIGNED
On 27.08.2021 Afternoon	Mr. P. V. Subba Rao, Hon'ble Member (Technical) and Mr. P. Dinesha, Hon'ble Member (Judicial)	C/ROM/40056/2020 in C/41027/2019 M/s. Compuage Infocom Ltd. vs. Commissioner of Customs - Chennai VII (Air Cargo)

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website [www.cestatnew.gov.in](http://www.cestatnew.gov.in) in the link "Daily orders"/"court proceedings".

By Order



**(Bineesh Kumar K. S.)**  
Registrar

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Deputy Registrar